Registration for empanelment as Securities Market Trainers (SMARTs), Please Apply Online - https://smarts.sebi.gov.in

MANUAL FOR REGISTRATION IN SEBI SMARTS PORTAL

Dear Reader,

This user manual contains all essential information pertaining to registration requirements by individuals and organisations for empanelment as Securities Market Trainers (SMARTs). This manual includes a description of step-by-step procedures for submitting applications for empaneling themselves as SEBI Empaneled SMARTs. The primary purpose and scope of SMARTs Portal is to automate the process of empanelment.

We hope that the contents of this document will be useful and informative to the users.

Thank you.

SMART Registration

- Go to: https://smarts.sebi.gov.in/smartfe/index.jsp
- Click on the registration link on the top right hand corner of the screen next to login.
- Users will then be directed to the following link:_ https://smarts.sebi.gov.in/smartfe/home/HomeAction.do?doRegStep1=yes

Process of Registration

The process of Registration on the SMARTs portal by individuals and organisations for becoming SMARTs is explained in the following steps.

Step 1: Registration as new user:

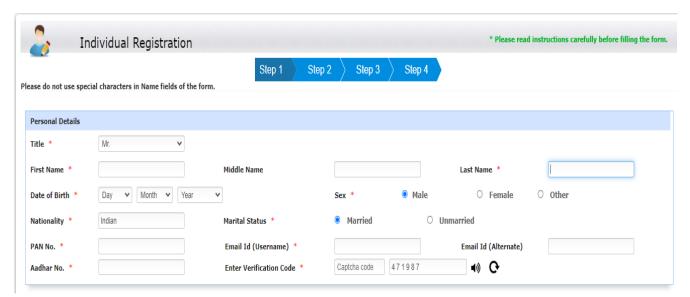


New user can register themselves as 'Individual' or 'Organisation'

Users can enter the following details in step 1:

• Personal details:

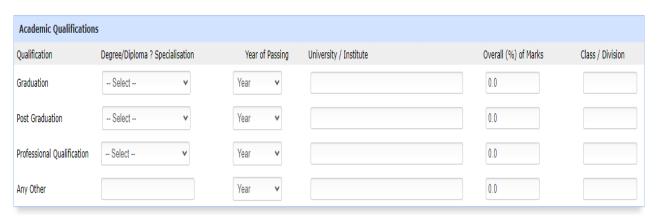
- 1. Select title from dropdown
- 2. Enter first name, middle name and last name
- 3. Enter date of birth
- 4. Choose gender
- 5. Enter nationality
- 6. Choose marital status
- 7. Enter PAN in AAAAA0000A format
- 8. Enter valid e-mail ID (used for further correspondences)
- 9. Enter 12 digits Aadhar number
- 10. Enter valid captcha image shown on the page



• Academic qualifications:

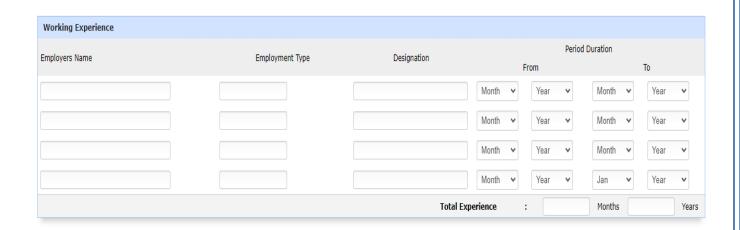
User enter academic qualifications by choosing

- 1. Select the suitable qualification type like graduation, post-graduation etc.
- 2. Enter year of passing from drop down
- 3. Enter name of institute or university
- 4. Enter overall % of total marks obtained
- 5. Enter class / division



• Working Experience:

- 1. Enter name of employer
- 2. Enter the employment type,
- 3. Enter designation
- 4. Select duration by entering from and to dates in month and year format



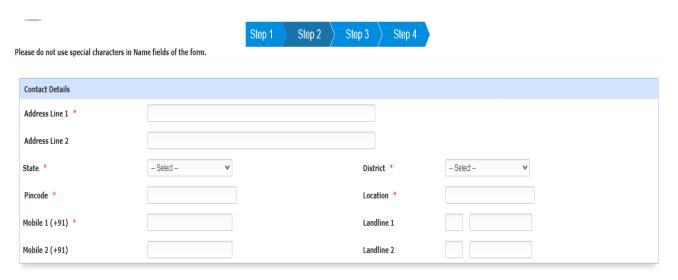
• Details of NISM Examination:

- 1. Enter the percentage of marks obtained in NISM Certification Examination
- 2. Enter the Date of Validity of NISM Certification



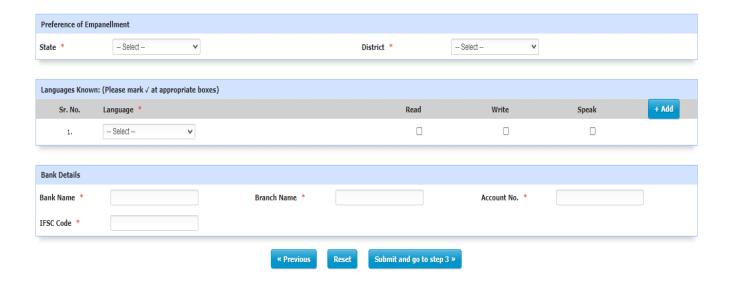
Then, click the 'Submit nad go to sten 2' botton

Step 2:



• Contact details:

- 1. Enter address line 1 and 2
- 2. Choose district from dropdown
- 3. Enter the pin-code of your location
- 4. Enter name of the location
- 5. Enter mobile number (10 digits). Maximum of 2 mobile numbers
- 6. Enter a maximum of 2 landline numbers in STD + number format



• Preference of Empanelment:

- 1. Choose State from dropdown
- 2. Choose District from dropdown

• Languages known:

- 1. Choose language from dropdown
- 2. Choose whether they can write, read and/or speak
- 3. User can add more languages by clicking the add more button

• Bank details:

- 1. Enter bank name
- 2. Enter branch name
- 3. Enter Account number
- 4. Enter IFSC code

User can click on the next button to go to step 3

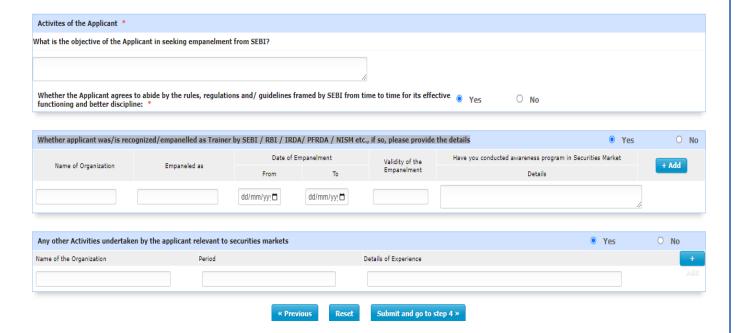
Step 3:

	Step 1	Step 2	Step 3	> 5	Step 4			
lease do not use special characters in Name fields of the form.								
Questionaries								
Awarded any penalty by SEBI or Govt. authority If yes, then please provide the details thereof: *					0	Yes	0	No
Found guilty of any economic offence or violation of any securities law. If yes, then please provide the details thereof: *					0	Yes	0	No
Whether suits or proceedings are pending against the Applicants. If yes, then please provide the details thereof: *					0	Yes	0	No
Whether the applicant has been debarred by financial sector regulators of the first first first sector regulators of the	due to violation (of respective la	ws/rules.		0	Yes	0	No
Whether Police Verification Certificate has been obtained for nil adverse If yes, then please provide the details thereof and enclose a copy of the		(s) against the	applicant.		0	Yes	0	No
Whether applicant, is registered as an intermediary with SEBI or associated with any of the intermediaries registered with SEBI, directly or indirectly, in any capacity including by employment or professional or business relationship? If yes, give details								
		//						
Whether applicant is a director (other than independent professional director) on the board of any other body corporate? If yes, give details								
		//						

System will ask user the following details:

- Awarded any penalty by SEBI or Govt. Authority Yes/No. If yes, then please provide the details thereof.
- Found guilty of any economic offence or violation of any securities law. Yes/No. If yes, then please provide the details thereof
- Whether suits or proceedings are pending against the Applicants. If yes, then please provide the details thereof
- Whether the applicant has been debarred by financial sector regulators due to violation of respective laws/rules. Yes/No. If yes, then please provide the details thereof:
- Whether applicant or any of the governing body member have been any
 conviction and has any restraint order from SEBI or any action taken by other
 regulatory bodies, organizations, stock exchanges, depositories, police, etc. or any
 Court of Law.
- Whether applicant, is registered as an intermediary with SEBI or associated with any of the intermediaries registered with SEBI, directly or indirectly, in any capacity including by employment or professional or business relationship? If yes, give details
- Whether applicant is a director (other than independent professional director) on

the board of any other body corporate? If yes, give details



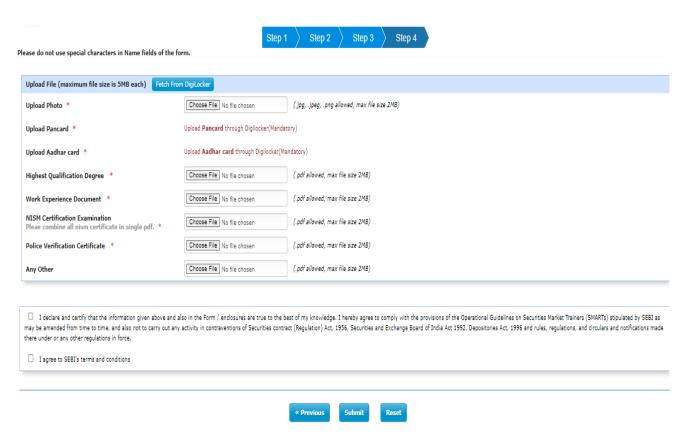
• Activities of the Applicant:

Provide information relating objectives of seeking SMARTs empanelment from SEBI.

- Whether the Applicant agrees to abide by the rules, regulations and/ guidelines framed by SEBI from time to time for its effective functioning and better discipline: Yes/No
- Details about the empanelment as Trainers by SEBI / RBI / IRDA/ PFRDA / NISM etc., may be provided, if any.
- Additional details can be entered in the field named 'Any other information that you
 wish to provide'

User can click on the next button to go to step 4

Step 4:



- Users must upload the following files:
 - 1. Photo
 - 2. Pan card (to be fetched from DigiLocker)
 - 3. Aadhar card (to be fetched from DigiLocker)
 - 4. Highest Qualification degree
 - 5. Work experience documents
 - 6. NISM Certificate (All NISM certificates to be combined & uploaded in single pdf)
 - 7. Police verification Certificate (Optional)
 - 8. Any other
- Users must then tick the terms and conditions box to confirm that they've read the same
- Users must then submit the form. If the form is submitted successfully, an email confirmation will be sent to the user along with an activation link in order to verify email address validity.

* * * * *